

**GOVERNMENT OF INDIA
CIVIL AVIATION
LOK SABHA**

UNSTARRED QUESTION NO:1251

ANSWERED ON:17.08.2012

FDI IN CIVIL AVIATION SECTOR

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Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether the Government proposes to increase/change Foreign Direct Investment (FDI) limit in various sectors of Civil Aviation Industry;
- (b) if so, the extent thereof in percentage terms and the percentage of FDI in this sector at present;
- (c) whether any decision has been taken in regard to the proposal to allow Foreign Airlines to invest in domestic sectors/ carriers;
- (d) if so, the details thereof and if not, the reasons therefor; and
- (e) the steps taken by the Government to protect the indigenous interests in this regard?

Answer

MINISTER OF CIVIL AVIATION (SHRI AJIT SINGH)

(a) to (e): The present limit of Foreign Direct Investment (FDI) in aviation sector in India are annexed.

A proposal to allow Foreign Airlines to invest up to 49% of equity in the domestic carriers is under examination of Department of Industrial Policy and Promotion (DIPP).